



NOTIFICATION No. 124 / 2018

**I**

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court, Madras :

Selvi. R.Poornima, Principal District Judge, Krishnagiri, is transferred and posted on other duty as Registrar (Vigilance), High Court, Madras vice Selvi. R.Kamalavathy, transferred.

**II**

Tmt. A.Nazeema Banu, District Judge, functioning on other duty as Additional Registrar General, Madurai Bench of Madras High Court, Madurai is transferred and posted as Principal District Judge, Madurai vice Thiru. S.Sathikumar, transferred.

Thiru. S.Sathikumar, Principal District Judge, Madurai is transferred and posted as Special Judge, Special Court under TNPID Act, Chennai in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 18.07.2018**

*R. J. 18/7/18*  
**REGISTRAR GENERAL**

**To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. Selvi. R.Kamalavathy, Registrar (Vigilance), High Court, Madras.
4. The Registrar (Vigilance), High Court, Madras.
5. The Special Judge, Special Court under TNPID Act, Chennai.
6. The Principal Judge, City Civil Court, Chennai.
7. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
8. The Chief Judicial Magistrate, Krishnagiri / Madurai.
9. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant (A&E), Chennai – 18.

10. The Pay and Accounts Officer, High Court Buildings, Chennai – 104.
11. The Pay and Accounts Officer, Madurai.
12. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court, Madurai.
13. The Treasury Officer, District Treasury, Krishnagiri.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Registrar (Management), High Court, Madras.
8. The Registrar (Special Cell), High Court, Madras.
9. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
10. The Registrar (District Judiciary), High Court, Madras.
11. The Additional Registrar-I (Vigilance), High Court, Madras.
12. The Registrar (Administration), High Court, Madras.
13. The Registrar (Recruitment), High Court, Madras.
14. The Official Assignee, High Court, Madras.
15. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
16. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
17. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
18. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
20. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
21. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore / Madurai.
22. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
23. The Secretary, High Court Legal Services Committee, Chennai.
24. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
25. All the Officers, High Court, Madras / Madurai Bench.
32. The Chief Accounts Officer, High Court, Madras.
26. The Court Managers I / II, High Court, Madras.
33. The Section Officer, "J" Section, High Court, Madras.
34. All the Head of Sections, High Court, Madras / Madurai Bench.
35. The Technical Director, NIC, High Court, Madras.
36. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.



**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – District Judges – Transfer and postings -  
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 124 / 2018, dated: 18.07.2018.  
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Selvi. R.Poornima, Principal District Judge, Krishnagiri, now under Earned Leave and who has been transferred and posted on other duty as Registrar (Vigilance), High Court, Madras in the High Court's Notification cited above, on expiry of leave, is required to hand over charge of her present post to the Additional District Judge, Krishnagiri, and take charge of the post of Registrar (Vigilance), High Court, Madras, within the joining time prescribed under relevant Rules.

The Additional District Judge, Krishnagiri, is required to hold full additional charge of the post of Principal District Judge, Krishnagiri, until further orders.

Selvi. R.Kamalavathy, District Judge, functioning on other duty as Registrar (Vigilance), High Court, Madras, who has been transferred in the High Court's Notification cited above, but not given posting therein, is required to hand over charge of her post to the Additional Registrar-I (Vigilance), High Court, Madras, on 18.07.2018 A.N. and await posting orders appointing her as Chairman, State Transport Appellate Tribunal, Chennai on receipt of orders from the Government.

Tmt. A.Nazeema Banu, District Judge, functioning on other duty as Additional Registrar General, Madurai Bench of Madras High Court, Madurai, who has been transferred and posted as Principal District Judge, Madurai, vide High Court's Notification cited above, is required to hand over charge of her present post and the post of Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai, which she is now holding as full additional charge to the Registrar (Judicial), Madurai Bench of Madras High Court, Madurai, on 18.07.2018 A.N., and take charge of her new post, on 19.07.2018 F.N.

The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai, is required to hold full additional charge of the posts of Additional Registrar General, Madurai Bench of Madras High Court, Madurai and Additional Registrar-II(Vigilance), Madurai Bench of Madras High Court, Madurai, until further orders.

Thiru. S.Sathikumar, Principal District Judge, Madurai, who has been transferred and posted as Special Judge, Special Court under TNPID Act, Chennai, vide High Court's Notification cited above, is required to hand over charge of his post to I Additional District Judge, Madurai, on 18.07.2018 A.N. and take charge of his new post, within the joining time prescribed under relevant Rules.

The I Additional District Judge, Madurai, is required to hold full additional charge of the post of Principal District Judge, Madurai, till the successor takes charge.

**HIGH COURT, MADRAS.**  
**DATED: 18.07.2018**

*R. J. M.*  
*18/7/2018*  
**REGISTRAR GENERAL**

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. Selvi. R.Kamalavathy, Registrar (Vigilance), High Court, Madras.
4. The Registrar (Vigilance), High Court, Madras.
5. The Special Judge, Special Court under TNPID Act, Chennai.
6. The Additional Registrar-I(Vigilance), High Court, Madras.
7. The Additional District Judge, Krishnagiri.
8. The Additional Registrar-II, Madurai Bench of Madras High Court, Madurai
9. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai
10. The I Additional District Judge, Madurai
11. The Principal Judge, City Civil Court, Chennai.
12. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
13. The Chief Judicial Magistrate, Krishnagiri / Madurai.
14. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant (A&E), Chennai – 18.
15. The Pay and Accounts Officer, High Court Buildings, Chennai – 104.
16. The Pay and Accounts Officer, Madurai.
17. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court, Madurai.
18. The Treasury Officer, District Treasury, Krishnagiri.

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**Copy to**

The Record Keeper, A.D. Records, High Court, Madras.